

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/148/2020

HYDERABAD, this the 17th day of March, 2021

Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member



D. Linga Reddy, S/o. D. Narsi Reddy,
Aged about 53 years,
Occ: Assistant Divisional Engineer
(Track Machines) (Group B),
O/o. The Divisional Railway Manger,
South Central Railway, Hyderabad Division,
Hyderabad Bhavan, Secunderabad.

...Applicant

(By Advocate :Sri KRKV. Prasad)

Vs.

1. Union of India rep. by
The Secretary, Railway Board,
Ministry of Railways,
Rail Bhawan, New Delhi – 110 011.
2. The General Manager,
South central Railway,
Rail Nilayam, Secunderabad.
3. The Principal Chief Engineer,
South Central Railway,
Rail Nilayam, Secunderbad.

....Respondents

(By Advocate: Sri S.M. Patnaik, SC for Rlys.)

ORAL ORDER

(As per Hon'ble Mr. Ashish Kalia, Judl. Member)

Learned counsel for the applicant filed a letter dated 15.03.2021

seeking permission to withdraw the O.A. The same is not opposed by the other side. Permission accorded. The O.A. is dismissed as withdrawn.

No order as to costs.



(B.V. SUDHAKAR)
ADMINISTRATIVE MEMBER

**(ASHISH KALIA)
JUDICIAL MEMBER**

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